GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:865 ANSWERED ON:27.11.2012 PROMOTING SPORTS IN RURAL AREAS Chavan Shri Harischandra Deoram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of proposals received by the Union Government from the State Governments for the development and promotion of sports during each of the last three years and the current year along with the action taken thereon, State-wise;

(b) the details of various schemes/ programmes implemented to identify the sports skills to promote the sports talents and for development of youth in the country including rural, tribal and backward areas along with the achievements there under, State-wise and scheme-wise;

(c) the amount allocated/released/spent for the promotion of sports as well as upliftment of youth during the said period, scheme-wise and programme-wise;

(d) the details of sportspersons in the country including those belonging to rural, backward and tribal areas who won medals in national and international sports competitions during the said period, sports discipline-wise;

(e) the details of the efforts being made for providing stadium and services of skilled trainers and basic education to the sports persons including those belonging to rural and tribal areas; and

(f) the steps taken/being taken by the Union Government to implement the national youth and sports policy fairly and to ensure transparency therein?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI JITENDRA SINGH)

(a) Proposals are received from the State Governments mainly under two schemes viz., Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA), which was introduced in 2008-09, for development of playfields and conduct of annual sports competitions, and Urban Sports Infrastructure Scheme (USIS), which was introduced in 2010-11, for upgradation/ modernization of sports infrastructure facilities, respectively. Proposals under USIS are considered and cleared on the basis of relative merits subject to availability of funds.

Number of proposals received complete in all respects as per the conditions laid down under 'Panchayat Yuva Krida Aur Khel Abhiyan(PYKKA) scheme, from the State Governments for development of playfields and conduct of annual competitions and action taken thereon on such proposals during the last three years and current year upto 31.10.2012 are as follows:-

S.No Year Development of Conduct of annual playfields competitions Number of Amount Number of Amount proposals released proposals released received from (Rs.in crore) received from (Rs.in crore States and States and approved approved

 2009-10 07 105.00 18 24.91
 2010-11 30 260.84 42 88.05
 2011-12 5 134.05 23 33.43
 2012-13 11 92.63 33 43.65

(upto 31.10.2012)

Total 56 592.52 116 187.58

Includes funds released to Nehru Yuva Kendra Sangathan (NYKS) for sports competitions.

State-wise details are given in the statement at Annexure-I & II

Number of proposals complete in all respects as per the conditions laid down in the USIS, received from the State Governments and action taken thereon on such proposals during the last two years and current year (2010-11, 2011-12 & 2012-13 upto 31.10.2012) are

given below:

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(Rs. in crore)
Sl.No. Year No. of proposals Amount released
  received from the
  States and approved
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1 2010-11 4 12.50
2 2011-12 10 40.00
3 2012-13
(upto 31.10.2012) 5 12.64
Total 19 65.14
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State wise details are given in the statement at Annexure-iii

(b) & (c) SAI implements various Sports Promotional Schemes i.e. National Sports Talent Contest (NSTC), Army Boys Sports Companies (ABSC), SAI Training Centres (STC), Special Area Games (SAG), Centres of Excellence (COE) and Come & Play to nurture sports talents to achieve excellence at National and International level. The Special Area Games Schemes being implemented by SAI is specially oriented towards scouting and nurturing sports talent in rural, hilly, tribal and coastal areas of the Country. SAI does not maintain state-wise records. Scheme-wise achievements of SAI trainees are provided at Annexure-iv. Amount allocated for various sports promotional schemes of SAI for the last five years is provided at Annexure-V.

For development of the Youth in the country the Ministry is implementing mainly three schemes viz; Nehru Yuva Kendra Sanghtan (NYKS), National Service Scheme (NSS) and National Programme for Youth and Adolescent Development (NPYAD). Scheme achievements, amount allocated/released are given in Annexure VI(a to c).

(d) Selected list of sportspersons from rural, backward and tribal areas, who have won medals in national and international competitions is provided at Annexure-VII.

(e) Trainees selected from rural, urban & tribal areas under SAI Schemes are provided boarding/lodging, sports kits, competition exposure, education fee, sports equipment, Medical, Insurance etc. and are being trained under NIS qualified coaches. The trainees are admitted in schools near by SAI Centres and SAI pays expenses towards their education.

(f) Two main planks of the National Sports Policy, 2001 are broad basing of sports and promotion of excellence in sports. These two main objectives of the sports policy are being achieved through various schemes of the Ministry and Sports Authority of India (SAI).

Recognizing that the National Youth Policy needs to be dynamic so as to cater to the ever changing scenario in the country, large scale consultations were held with stakeholders from the fields on matters concerning Youth Development and for coordinating the related activities and programmes of the Central Government Ministries/ Departments, the State Governments, Communities and Youth Organizations. The Exposure Draft National Youth Policy 2012 was released on 31st May, 2012. To ensure transparency, both in its formulation and implementation, it has been decided to place the Draft National Youth Policy 2012 on the website of Department of Youth Affairs.